

का था और बाना खादो यानी हाथ का कता हुआ था ।

DEVELOPMENT FUND FOR TRIBAL AREAS OF MANIPUR

*786. **Shri Rishang Keishing:** Will the Minister of Home Affairs be pleased to state:

(a) the amount of the special development fund earmarked by the Government of India for the development of the tribal areas of Manipur during the current financial year;

(b) the amount of the fund as distributed under different heads and the different schemes submitted by the Government of Manipur;

(c) whether it is a fact that sanctions have not been issued so far by the Government of India for the local Government to execute their schemes;

(d) if the reply to part (c) above be in affirmative, what are the reasons for the delay; and

(e) what action the Government of India propose to take in order to enable the local Government to put through many of the important schemes and thus avoid lapse of the fund?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (e). I lay a statement on the Table of the House containing the information asked for. [See Appendix IV, annexure No. 20.]

Shri Rishang Keishing: May I know, Sir, if it is a fact that the amount had been reduced from Rs. 9 lakhs to Rs. 4 lakhs?

Shri Datar: No, Sir, the amount has not been reduced.

Shri Rishang Keishing: May I know the reason why the sanction of the amount has been delayed and whether Government has taken any steps to avoid the recurrence of such delay in future?

Shri Datar: In the first place there was no delay at all. As soon as the schemes were received we sent them to the Ministries concerned and the

Planning Commission. They have now been finalised and the sanction has been given on the two dates mentioned in answer to (c).

Shri Rishang Keishing: May I know whether the Government have received any complaints from the local Government about the delay?

Shri Datar: We have received no complaint.

LANGUAGE COMMISSION (TRIPURA)

*787. **Shri Biren Dutt:** Will the Minister of States be pleased to state:

(a) whether a Language Commission is going to be set up in Tripura State to develop the Tribal languages; and

(b) whether the leaders of the Tribal People are passing resolutions demanding such a commission to be immediately set up?

The Minister of Home Affairs and States (Dr. Katju): (a) No.

(b) No such representation has been received by the Government.

Shri Biren Dutt: May I know whether Government are aware that some private teachers are already teaching in Tripura in the Tripuri language?

Dr. Katju: I do not know about that. But, I may add here for the information of the House that in the small Tripura State, according to our information, 47 languages or dialects including several tribal dialects are being spoken and we have received no representation for investigation into this matter.

Shri Biren Dutt: Will the Government take this as being supported by private individuals for the tribal language or give aid to them?

Dr. Katju: Not to my knowledge.

हिन्दुस्तान एयरक्रैफ्ट

*७८८. श्री रघुनाथ सिंह : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिन्दुस्तान एयरक्रैफ्ट लिमिटेड एच० २ प्रकार के वायुयानों को